

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**APPEAL NO. 379 OF 2018 &  
IA NO. 1739, 1740, 1741 OF 2018**

**Dated: 16<sup>th</sup> January, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

**In the matter of :**

**H-Energy Private Limited ...Appellant(s)  
Vs.  
Petroleum & Natural Gas Regulatory Board ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Sakya Singha Chaudhary  
Mr. Mukesh Naresh  
Ms. Astha Sharma  
Ms. Samykya Mukku  
Ms. Amahe Cama

Counsel for the Respondent(s) : Mr. Utkarsh Sharma for PNGRB

**ORDER**

It is represented that pleadings are complete. List the matter for hearing on **06.02.2019.**

**(B.N. Talukdar)**  
**Technical Member (P&NG)**  
js/vg

**(Justice Manjula Chellur)**  
**Chairperson**